

(d) The investment decisions of the government are mainly based on economic considerations. However, regional imbalances, if any, are also taken into account while setting up industries especially in the foot-loose category. Central Government has also announced various schemes and concessions for the development of backward areas and no-industry districts. The State Governments have also to play their due role and take advantage of these schemes and concessions for a balanced growth of their respective regions.

### Fire works

1859. SHRIMATI RENUKA CHOWDHURY:  
SHRI TALARI MANOHAR:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that about Rs. 30 crores are spent annually on fire-works by the public as reported in the Times of India of the 28th October, 1986; and

(b) whether conical anars have been found to be most dangerous in causing burns and accidents; if so, whether Govt. propose to ban the manufacture thereof, if so, the steps taken in that direction?

THE MINISTER OF STATE IN DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Government have no informations regarding the amount spent annually on fireworks by the public.

(b) It has been reported to Government that people get injured while firing conical anars mainly because of non observance of the instructions relating to their firing according to which these should be fired after placing them on the ground and not while holding them in the hands.

Government do not have under their consideration any proposal to ban the manufacture of conical anars. However, a Writ Petition in which it has been prayed *inter-alia* that the manufacture of conical anars should be banned is pending before the Supreme Court.

### Commission for improving industrial productivity

1860. SHRI N. E. BAL RAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that a commission headed by Shri L. K. Jha, MP, has been set up to study and suggest measures for improving industrial productivity and efficiency; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Yes, Sir. The Government of India have constituted a Commission on Economic Efficiency, Productivity and Exports under the Chairmanship of Shri L. K. Jha, MP.

(b) The Commission shall be advisory in nature and its term would be initially for two years. The Commission shall:

(i) Suggest measures for improving capacity utilisation, efficiency and productivity in industry both in the private and the public sectors;

(ii) Analyse the existing policies in the global perspective and suggest measures to be adopted for improving the performance of exports and the balance of payment position;

(iii) Examine any allied issues in the field of economic policy that may be referred to it by the Government.